

**IN THE HIGH COURT OF ORISSA AT CUTTACK**

**W.P (C) No.16216 of 2019**

***Odisha State Legal Services Authority*** .... ***Petitioners***  
Mr. Gautam Misra, Sr. Advocate  
Amicus Curiae

*-versus-*

***State of Odisha and others*** .... ***Opposite Parties***  
Mr.B.P.Tripathy, AGA

**CORAM:**  
**THE CHIEF JUSTICE**  
**JUSTICE CHITTARANJAN DASH**

**ORDER**  
**22.09.2022**

**Order No.**

15. 1. Mr. Tripathy, learned Additional Government Advocate seeks ten days' time to file an affidavit in terms of the order dated 24<sup>th</sup> August, 2022.
2. Affidavit be filed positively on or before 1<sup>st</sup> November, 2022.
3. List on 20<sup>th</sup> December, 2022.

***(Dr. S. Muralidhar)***  
***Chief Justice***

***(Chittaranjan Dash)***  
***Judge***